

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal Nos. 122 of 2010**

Dated : 29<sup>th</sup> March, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Union of India** ... Appellant(s)

**Versus**

**Tamil Nadu Electricity Board & Anr.** ....Respondent(s)

**Counsel for the Appellant(s):** Mr. V.S.R Krishna Sr. Counsel,  
Mr. Abhishek Yadav

**Counsel for the Respondent(s):** Mr. Ramji Srinivasan Sr. Adv.  
Mr. S. Vallinayagam for TNEB

**ORDER**

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **28.04.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**TS/KS**